

ITEM NO.9

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10420/2016

SYNDICATE BANK

Appellant(s)

VERSUS

PHOOL KUMARI

Respondent(s)

[ONLY IA NO. 113367/2025 IN CA NO. 10420/2016 IS LISTED UNDER THIS
ITEM]

IA No. 113367/2025 - EARLY HEARING APPLICATION

Date : 18-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Puneet Taneja, Sr. Adv.
Ms. Laxmi Kumari, AOR
Mr. Amit Yadav, Adv.
Mr. Anil Kumar, Adv.

For Respondent(s) : Mr. Praveen Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Application for early hearing of the civil appeal is allowed.
2. List the appeal on 24.09.2025.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR